

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT DATED SEPTEMBER 03, 2012 FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF

SYNERGY INFRASTRUCTURES LIMITED

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This Corrigendum (the "Corrigendum") to the Detailed Public Statement (the "DPS") is being issued by **Choice Capital Advisors Private Limited**, (the "Manager to the Offer"), on behalf of **Shri Shwet Dhirajbhai Koradiya** (the "Acquirer 1") and **M/s Koradiya Mile Stone Private Limited** (the "Acquirer 2"), to amend and supplement the DPS in relation to the open offer to the equity shareholders of **Synergy Infrastructures Limited** (the "Target Company") for the acquisition of up to 26,84,500 Equity Shares of Rs. 10 each ("Equity Shares") of the Target Company ("Offer"), pursuant to and in compliance with Regulation 13(4) and other applicable provision of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto.

The Shareholders of the Target Company are requested to kindly note the following:

1. The revised schedule of activities is as given below:

Activity	Day and Date	
	Original	Revised
Public Announcement (PA)	Monday, August 27, 2012	Monday, August 27, 2012
Detailed Public Statement (DPS)	Monday, September 3, 2012	Monday, September 3, 2012
Filing of the draft letter of offer with SEBI	Monday, September 10, 2012	Monday, September 10, 2012
Last date for a Competitive bid	Tuesday, September 25, 2012	Tuesday, September 25, 2012
SEBI observations on draft letter of offer	Wednesday, October 3, 2012	Wednesday, October 17, 2012
Identified Date*	Friday, October 05, 2012	Friday, October 19, 2012
Letter of Offer to be dispatched to shareholders	Friday, October 12, 2012	Tuesday, October 30, 2012
Last date for revising the Offer	Tuesday, October 16, 2012	Thursday, November 1, 2012
Last Date by which the committee of the independent directors of the Target Company shall give its recommendation	Wednesday, October 17, 2012	Friday, November 2, 2012
Date of publication of Offer Opening Public Announcement	Thursday, October 18, 2012	Monday, November 5, 2012
Date of commencement of Tendering Period (Offer Opening Date)	Friday, October 19, 2012	Tuesday, November 6, 2012
Date of Expiry of Tendering Period (Offer Closing Date)	Monday, November 05, 2012	Thursday, November 22, 2012
Last date of communicating rejection/ acceptance and payment of consideration for applications accepted/return of unaccepted Share Certificates	Wednesday, November 21, 2012	Friday, December 7, 2012
Last Date of publication of Offer Closing Public Announcement	Thursday, November 29, 2012	Friday, December 14, 2012
Last date for submission of the final report with SEBI	Thursday, November 29, 2012	Friday, December 14, 2012

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the LOF would be sent. All the owners (registered or unregistered) of equity shares of Target Company, (except the Acquirer) anytime before the closure of the Tendering Period, are eligible to participate in the Offer.

The other terms and conditions of the offer remain unchanged.

This Corrigendum should be read in conjunction with the Public Announcement and the DPS. The terms used but not defined in this Announcement shall have the same meaning assigned to them in this DPS. This Announcement will also be available on the SEBI website at www.sebi.gov.in.

The Acquirers and their directors, accept full responsibility for the information contained in this Corrigendum and also accept responsibility for the obligations of the Acquirers laid down under SEBI (SAST) Regulations.

Issued by Manager to the Offer



CHOICE CAPITAL ADVISORS PRIVATE LIMITED

Shree Shakambhari Corporate Park, Plot No 156-158, Chakravarti Ashok Society, J.B. Nagar, Andheri (East), Mumbai - 400099

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SEBI Reg No. INM000011872

For and on behalf of the Acquirers

Shri Shwet Dhirajbhai Koradiya and M/s Koradiya Milestone Private Limited

Place : Mumbai

Date : 19/10/2012